

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 366/MP/2023

Subject : Petition for seeking in principle approval of additional capital expenditure for setting up of the Administrative Building of the Petitioner.

Petitioner : DVC

Respondents : CESCO & 20 ors.

Date of Hearing : **20.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Ashutosh K Srivastava, Advocate, DVC
Shri Sachin Dubey, Advocate, BYPL & BRPL

Record of Proceedings

During the hearing, the proxy counsel for the Petitioner requested for pass-over on the ground that the arguing counsel will be available shortly. However, the matter could not be taken up at the end of the Board due to a paucity of time. Matter was accordingly adjourned.

2. The Petition shall be listed for hearing on **8.10.2024**.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

